

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER-SHEET**

**ORDERS OF THE TRIBUNAL**

05/12/2013

O.A. 795/2013

Mr. Tanveer Ahmed, Counsel for the applicant.

Learned counsel for the applicant wants to withdraw the present Original Application.

In view of the submission made on behalf of the applicant Original Application is dismissed as withdrawn. However, he is at liberty to file fresh Original application.

  
(Arvind Rohee)  
Member (J)

  
(Anil Kumar)  
Member (A)

*VO*